

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-6960 -JK (LD) of 2024

DATED:- 14 - 05 - 2024

Sanction is hereby accorded to the appointment of Officer's of Labour and
Employment Department as mentioned in annexure to this Government Order as
Officer In charge Litigation (OIC) for the cases indicated against each including
contempt petition, if any, pending before Hon'ble High Court of J&K and
Ladakh/Central Administrative Tribunal or any other forum

The terms and conditions of appointment of the OIC shall be
governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated
24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 14- 05 - 2024

No:-LAW-OIC/5/2024

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Secretary to Government , Labour and Employment Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Annexure to the Government Order No.6960-JK(LD) of 2024 dated 14.05.2024

S. No.	Title of the case	OIC
1	TA No. 7/2023 (SWP No. 64/2014) titled Shivika Sharma Vs State of Jammu & Kashmir and Others.	Smt. Vinakshi Koul, Deputy Labour Commissioner, Jammu
2	WP(C) No. 3103/2023 titled Shabir Ahmad Lone Vs. Union Territory of Jammu & Kashmir and Others.	Mr. Arshad Qadir Bhat, ALC Baramullah

Jm

Raysofle